## High Court of Sikkim

Record of proceedings

## I.A. No. 01 of 2024 in CRL.L.P./55/2024(Filing No.)

State of Sikkim

VERSUS

Bikash Majhi and Another

Date : 16-04-2025

## US

CORAM : THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

For Respondents Mr. N. Rai, Senior Advocate (Legal Aid Counsel). Mr. Pradeep Tamang, Advocate (Legal Aid Counsel).

Respondents present in person.

## <u>ORDER</u>

<u>Rai, J.</u>

Learned Additional Public Prosecutor verbally seeks time on grounds of unpreparedness.

Not opposed.

Considered and ordered accordingly.

List on 23-04-2025.



Judge

ds/bp/sdl

Respondents

Applicant